

(c) the other purposes for which South Korea proposes to give credit to India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) At present there is no proposal for a Government to Government Credit arrangement from the Government of South Korea.

(b) and (c) Do not arise.

**Recovery of excise and customs duty from multi-national companies**

\*383. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government have reached an agreement with multi-national companies for recovery of excise and customs duties by giving them some relaxations ; and

(b) if so, the details thereof ?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : (a) No Sir.

(b) Does not arise.

**Restructuring of Import-Export Pass Book Scheme**

\*384. SHRI H.B. PATIL : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are restructuring the Import-Export Pass Book Scheme to make imports easier under relinishment and advance licences ; and

(b) if so, the details of the new scheme ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) The Import-Export Pass Book Scheme and Advance Licensing Scheme are being reviewed by the Government. Proposals for streamlining the procedures and for effective implementation of the schemes are being considered.

(b) A final decision is yet to be taken on these proposals.

**Issue of Bonds by Public Sector Units**

\*385. SHRI KAPURI NARAYANA SWAMY :  
SHRI C. MADHAV REDDI :

Will the Minister of FINANCE be pleased to state :

(a) the number of public sector units permitted by Government to issue tax free bonds for their expansion and diversification schemes since the scheme was initiated ; and

(b) the extent to which the Bonds were subscribed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) so far only two Public Sector units have been permitted by Government to issue Tax-free Bonds for their expansion and diversification schemes.

(b) As neither of the above public sector units has completed its bond issues, it is not possible to indicate the extent of subscription.

**Amount sanctioned under re-finance scheme**

3811. SHRI C. SAMBU : Will the Minister of Finance be pleased to state the details of the amount sanctioned under the re-finance scheme to Andhra Pradesh and other States, State-wise and year-wise since 1983 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : The details of the amounts sanctioned by Industrial Development Bank of India under its re-finance scheme in Andhra Pradesh and other States during the years 1982-83 to 1985-86 (July—June) are given in the Statement below.